COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 344 of 2016

Dated: 10th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

NLC India Ltd. Appellant(s)

۷s.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal Ms. Shubham Arya

Counsel for the Respondent(s) : Mr. Ishan Bisht for R-1

Mr. S. Vallinayagam for R-2

<u>ORDER</u>

Learned counsel for respondent No.1 states that Respondent No.1 does not wish to file any reply.

List the matter on **20.09.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd